

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI BHUPENDER YADAV (Rajasthan): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2020-21):—

- (i) Twenty-fourth Report on "Excesses over Voted Grants and Charged Appropriations (2017-18)";
 - (ii) Twenty-fifth Report on 'Financial Loss Due to non-receipt of Completion-cum-occupancy Certificate', 'Loss due to Failure to Levy Departmental Charges' and 'Undue Benefit to Contractor';
 - (iii) Twenty-sixth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Eighth Report (Sixteenth Lok Sabha) on "Water Pollution in India";
 - (iv) Twenty-seventh Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and Twenty Ninth Report (Sixteenth Lok Sabha) on "Apparel Export Promotion Council";
 - (v) Twenty-eighth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and Thirty Fourth Report (Sixteenth Lok Sabha) on "Pradhan Mantri Swasthya Suraksha Yojana";
 - (vi) Twenty-ninth Report on Action Taken by the Government on the Observations/Recommendations contained in its First Report (Seventeenth Lok Sabha) on the subject "Revision of Ceilings for Exception Reporting in Appropriation Accounts"; and
 - (vii) Thirtieth Report on Action Taken by the Government on the Observations/Recommendations contained in its Fourth Report (Seventeenth Lok Sabha) on the subject "Excesses over Voted Grants and Charged Appropriations (2016-17)".
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